

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

Original Application No.496/2007
This the 30th day of November 2007

HON'BLE MR. M. KANTHAIAH, MEMBER JUDICIAL.

Ram Prasad aged about 63 years, Son of Late Maiku, resident of House No.549/36 Bada Barha, Alambagh, District Lucknow.

...Applicant.

By Advocate: Shri L.K. Pathak.

Versus.

1. The Union of India through the Secretary, Railway Board, Rail Bhawan, New Delhi.
2. Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.
3. Senior Divisional Mechanical Engineer, (Diesel) Northern Railway, Alambagh, Lucknow.

By Advocate: Shri V.K. Khare.

ORDER (Oral)

BY HON'BLE MR. M. KANTHAIAH, MEMBER JUDICIAL.

1. Heard Shri L.K. Pathak, the learned counsel for the applicant and Shri V.K. Khare, the learned counsel for respondents.
2. It is the case of the applicant that he made representations to the respondent authority for release of his retrial benefits but there was no response from the respondents. Hence, he filed this OA for issuing a direction directing the respondents to pay the retrial benefits with interest thereon. At this stage, counsel for applicant states that if his pending representations are disposed of and an appropriate orders



are passed as per rules his purpose would be served. The learned counsel for respondents has also not opposed his request for consideration of such representations of the applicant and passing the appropriate orders as per rule.

3. In view of the above circumstances, the application is disposed of with a direction to the respondents to consider the representations of the applicant dated 25.01.2007 covered under (Annexure-1) and dated 16.08.2007 covered under (Annexure-6) and to pass orders on merits as per the rules and regulations within a period of three months from the date of the receipt of the certified copy of this order. The applicant is also directed to enclose the copies of his representations dated 25.01.2007 covered under (Annexure-1) and dated 16.08.2007 covered under (Annexure-6) along with the copy of this order. No order as to costs.


(M. KANTHAIAH)
MEMBER (J)

30.11.07

Ak/.